

Telecom Disputes Settlement & Appellate Tribunal New Delhi

No. 1/Judicial/Misc./TDSAT/2012

Dated 09.02.2022

C I R C U L A R

1. The notice of the even number dated 12/01/2022 is withdrawn w.e.f. 15.02.2022 and the Hon'ble Bench shall continue to hear all matters including matters under the head "For Hearing" as usual prior to 12/01/2022.
2. The parties who have filed duly the soft copies by electronic means till date are hereby directed to file 1+3 sets of the same in hard copies along with duly notarized affidavits, wherever lacking within one month from 15.02.2022.
3. The listing before the Court of Registrar shall continue as usual.

*09/2/2022.*  
Registrar

To,

1. Notice Board.
2. TDSAT's website.